## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 31/ Add/2016.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: LSV Poly Infra Put. 64.

SECTION OF THE COMPANIES ACT: U/S 241/242 of the companies act of 2013

Representation <u>Signature</u> Designation SI. NO. CS santor handey PCS Peh-ho nen

> Advocate Sri Santosh Pandey for the petitioner. None for the respondents nor their counsel. The respondents are set ex-parte.

> The matter be listed for final hearing on 18.07.2017. Meanwhile, the interim order shall continue.

Order Date: 01.06.2017 **Sharad Srivastava** 

<u>2.</u>

(H.P. CHATURVEDI, MEMBER (Judicial))